

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

I.A. No. 434 of 2013 in
DFR No. 2203 of 2013

Dated : 13th December, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

M/s Lanco Kondapalli Power Ltd.

.....Appellant(s)

Versus

Andhra Pradesh Electricity Regulatory
Commission & Ors.

.....Respondent(s)

Counsel for the Appellant(s) : Mr. Narasimha, Sr. Adv.
Mr. Sakya Singh Choudary

Counsel for the Respondent(s): Mr. K.V. Mohan for APERC
Mr. Anand K. Ganesan
Ms. Swapna Seshadri

ORDER

I.A. No. 434 of 2013
(Appl. for condonation of delay)

Issue notice. Mr. K.V. Mohan takes notice on behalf of Respondent No.1 and Mr. Anand K. Ganesan takes notice on behalf of Respondent No.2. Notice be issued to the other Respondents returnable on 17.12.2013. Dasti service is permitted. Registry is also directed to issue notice to the other Respondents.

Post the matter on **17.12.2013.**

(Rakesh Nath)
Technical Member
ts/js

(Justice M. Karpaga Vinayagam)
Chairperson